

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

March 13, 2019

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022 2261 0835 फैक्स/Fax: 91 22 22660358

Press Release: 2018-2019/2176

Banaras Mercantile Co-operative Bank Ltd., Varanasi, (U.P.) - Penalised

The Reserve Bank of India has imposed a monetary penalty of ₹1,50,000/-(Rupees one lakh fifty thousand Only) on Banaras Mercantile Co-operative Bank Ltd., Varanasi, (U.P.) in exercise of powers vested under the provisions of Section 47A(1)(c) read with Section 46(4) of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies) for violation of RBI Instructions/Guidelines relating to Supervisory Instructions issued under Section 36(1) of the Banking Regulation Act, 1949 (AACS), Prudential Norms on Inter-bank Gross Exposure and Counter Party Limit, and KYC guidelines.

The Reserve Bank of India had issued a Show Cause Notice to the bank, in response to which the bank submitted a written reply. After considering the facts of the case, the bank's reply in the matter and personal hearing, the Reserve Bank of India came to the conclusion that the violations were substantiated and warranted imposition of penalty.

Anirudha D. Jadhav Assistant Manager